

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/723/2024, IA (IBC)/731/2024, IA (IBC)/730/2024, IA (IBC)/832/2023, IA (IBC)/430/2023, IA (IBC)/1287/2023, IA (IBC)/1010/2023, IA (IBC)/561/2024, IA (IBC)(Plan)/6/2024, IA (IBC)/602/2024 in CP(IB)No.420/7/HDB/2018
NAME OF THE COMPANY	Lanco Amarkantak Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Amarkantak Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/723/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Senior Counsel Mr. S. Niranjana Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional.

For filing counter, **matter is adjourned to 09.05.2024.**

IA (IBC)/731/2024 and IA (IBC)/730/2024

Present: Ld. Counsel Mr. B. Nitish for the Applicant.

Ld. Senior Counsel Mr. S. Niranjana Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional.

For filing counter, **matter is adjourned to 09.05.2024.**

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IA (IBC)/832/2023 and IA (IBC)/430/2023

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional.

Both these applications have become infructuous. Accordingly, these applications have been dismissed.

IA (IBC)/1287/2023

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional/Applicant.

For hearing, **matter is adjourned to 26.04.2024.**

IA (IBC)/1010/2023 and IA (IBC)/561/2024

Present: Ld. Counsel Mr. V. Sethu Madhava Rao for the Applicant.

Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional.

For hearing, **matter is adjourned to 26.04.2024.**

IA (IBC)(Plan)/6/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional/Applicant.

Ld. Senior Counsel Mr. Krishnendu Datta and Mr. VVSN Raju for the Respondent.

Ld. Counsel Mr. Abhishek Swaroop for the COC.

For hearing, **matter is adjourned to 09.05.2024.**

IA (IBC)/602/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Rubaina S Khatoon for the Resolution Professional/Applicant.

Ld. Counsel Ms. Santhi Chandra for CBIC.

Last opportunity granted for filing of counter, **matter is adjourned to 26.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)